

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH

ITEM NO : 10

IA NO. 247/2020 IN CP NO. (IB) 394/ALD/2018

ATTENDANCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.12.2020 THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : Bank of India V/s M/s Amitech Textiles Ltd.

SECTION : 33(1) & 34 (3) IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE,
MEMBER (J)

COUNSEL FOR RP : Sh. RAM KUMAR MISHRA, PCMA.

COUNSEL FOR THE SUSPENDED DIRECTOR: SH. D.N. AWASTHI

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The matter was taken up today through Video Conferencing.

Heard Sh. Ram Kumar Mishra, PCMA for the RP and Sh. D.N. Awasthi, Advocate for the Suspended Director through video conferencing.

Learned counsel for the Suspended Director states that the RP has not served the copy of the IA No. 247/2020 inspite of the order of this Court dated 28.10.2020.

Learned counsel for the RP is further directed to serve the copy of the IA No. 247/2020 within a week, thereafter, learned counsel for the Suspended Director may file his reply by the next date of listing.

Accordingly, put up on 12th February, 2021 before the Regular Court/ Video Conferencing.

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Dated : 07.12.2020

JUSTICE RAJESH DAYAL KHARE
(MEMBER JUDICIAL)

Typed by :
Shubham Kr. Singh
(PS)